

**BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
(THROUGH PHYSICAL HEARING WITH HYBRID MODE)**

Original Application No.46/2025/EZ  
(Earlier O.A. No.41/2025/PB)

Mukul Haloi and Anr.

Applicant(s)

Versus

State of Assam & Ors.

Respondent(s)

Date of hearing: 07.05.2025

**CORAM: HON'BLE MR. JUSTICE B. AMIT STHALEKAR, JUDICIAL MEMBER  
HON'BLE DR. ARUN KUMAR VERMA, EXPERT MEMBER**

For Applicant(s) : None

For Respondent(s) : Ms. Malabika Roy Dey, Adv. for R-1 and 3,  
Mr. Surendra Kumar, Adv. for R-2

**ORDER**

1. Case called out. No one is present on behalf of the Applicant.
2. Ms. Malabika Roy Dey, learned Counsel appearing on behalf of the State Respondents, Government of Assam, prays for and is granted further two weeks time for filing counter affidavit.
3. Mr. Surendra Kumar, learned Counsel appearing on behalf of the Assam State Pollution Control Board, prays for and is granted two weeks time for filing counter affidavit.
4. No one is present on behalf of the Respondent Nos.4 and 5, Private Respondents, but Track Consignment Report shows service upon the said Respondents. The said Respondents shall file counter affidavit within further two weeks.
5. **List on 23.07.2025.**

.....  
**B. Amit Sthalekar, JM**

.....  
**Dr. Arun Kumar Verma, EM**

May 07, 2025,  
Original Application No.46/2025/EZ  
(Earlier O.A. No.41/2025/PB)  
SKB